

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3363**  
TO BE ANSWERED ON THE 16<sup>TH</sup> MARCH 2021

**BURNING OF PADDY STUBBLE**

3363. SHRI BRIJENDRA SINGH

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has formulated any policy to curb the practice of burning of paddy stubble/ crop residue;
- (b) if so, the details thereof;
- (c) whether the Government has provided incentives, new technologies and infrastructural assistance to the farmer to stop them from burning crop residue during the last two years; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): To support the efforts of the Governments of Punjab, Haryana, Uttar Pradesh and NCT of Delhi to address air pollution and to subsidize machinery required for management of crop residue, a Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' is being implemented from 2018-19. Under this scheme financial assistance @ 50% of the cost of machinery is provided to the farmers for purchase of crop residue management machinery and financial assistance @ 80% of the project cost is provided to the Cooperative Societies of Farmers, Farmers Producers Organization (FPOs), Registered Farmers Societies and Panchayats for establishment of Custom Hiring Centres of crop residue management machinery. During the period from 2018-19 to 2020-21, more than 30900 Custom Hiring Centres have been established and a total of more than 1.5 lakh crop residue management machines have been supplied to these custom hiring centres and individual farmers of these four States.

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